

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR 'BOMBAY INFRASTRUCTURE INDIA LIMITED' OPERATING IN REAL ESTATE ACTIVITIES, MAHARASHTRA

(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN / LLP No.	Bombay Infrastructure India Limited PAN: AADCB0365P CIN: U45200MH2006PLC159155
2.	Address of the registered office (as per MCA records)	Bashabhai Compound 274 S V Road Opp Jama Masjid Bandra (West), Mumbai, Maharashtra, India – 400050
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Commercial Units in an under-construction building (previously known as City Centre Mall) located at Vashi – Sector 19D, Plot No. 18, Navi Mumbai – 400703
5.	Installed capacity of main products / services	NA
6.	Quantity and value of main products / services sold in last financial year	Nil
7.	Number of employees / workmen	Nil as per the information available.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details as available can be sought by sending an email on cirp.bombayinfra@gmail.com and / or Virtual Data Room in accordance with the provisions of the Code and Regulations made thereunder.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The detailed invitation for expression of interest which shall include the eligibility for resolution applicants under Sec 25(2)(h) of the Code can be sought by sending an email on cirp.bombayinfra@gmail.com
10.	Last date for receipt of expression of interest	April 09, 2025
11.	Date of issue of provisional list of prospective resolution applicants	April 19, 2025
12.	Last date for submission of objections to provisional list	April 24, 2025
13.	Date of issue of final list of prospective resolution applicants	May 04, 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants.	May 09, 2025
15.	Last date for submission of resolution plans	June 08, 2025
16.	Process email id to submit EOI	cirp.bombayinfra@gmail.com

*This Form G and the timelines/terms mentioned herein are subject to approval of extension of CIRP tenure for which an application has been filed before the Hon'ble NCLT.



Kshitiz Gupta

Resolution Professional of Bombay Infrastructure India Limited

Registration Number: IBB/PA-002/IP-N00721/2018-2019/12140

AFA Valid Till: December 31, 2025

Address & email id registered with IBI:

F-52, First Floor, Centrium Mall, Lokhandwala Township Akurli Road,
Kandivali East, Mumbai - 400101

Email Address- kshitiz.ca@gmail.com

Process specific email id for correspondence: cirp.bombayinfra@gmail.com

Date: March 25, 2025

Place: Mumbai

